

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:569

ANSWERED ON:23.11.2009

AUCTION OF 3-G MOBILE SPECTRUM

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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has finalized the auction criteria for the Third-Generation (3-G) Mobile spectrum;
- (b) if so, the details thereof;
- (c) the time by which the auction process is likely to commence; and
- (d) the response of the Ministry of Defence in vacating more of its spectrum for this purpose?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) Yes, Sir.

(b) Auction of 3G spectrum shall be conducted as per the 3G spectrum guidelines issued on 1st August, 2008 and with certain amendments on 11th September, 2008 (Copies of Guidelines enclosed as Annexure-I). Revised information memorandum indicating the various aspects associated with the 3G auction has been issued on 23/10/2009 and published on Department of Telecommunications (DoT) website.

(c) According to the revised information Memorandum, auction of 3G spectrum is proposed to commence on 14th January, 2010, (copy of Time Line Published regarding the auction is enclosed as annexure-II)

(d) A Memorandum of Understanding (MoU) has been signed between Ministry of Communications and Information Technology and Ministry of Defence on 22nd May, 2009 regarding the vacation of 3G spectrum. The Armed Forces will release the spectrum out of Defence usage, in a time bound manner. Ministry of Defence has already vacated 10 MHz 3G spectrum, as per the MoU.